

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 588.
TO BE ANSWERED ON TUESDAY, THE 03RD FEBRUARY, 2026.**

START-UPS IN INDIA

588. SHRI S JAGATHRATCHAKAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government maintains data on the number of DPIIT-recognised start-ups, State/UT-wise, and if so, the details thereof;
- (b) whether the Government compiles data on women-led start-ups, and if so, the percentage and number of such start-ups, State/UT-wise;
- (c) whether data is maintained on start-ups promoted or co-founded by persons belonging to OBC, SC and ST communities and, if so, the details thereof, category and State/UT-wise;
- (d) whether any targeted schemes, incentives or handholding measures have been designed specifically to support women, OBC, SC and ST founders, if so, the details thereof; and
- (e) the details of the Government funding and financial support given to start-ups, under various schemes and instruments during the last five years, State/UT-wise?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a): As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19th February 2019, entities are recognised as 'startups' under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT). As on 31st December 2025, a total of 2,07,135 entities have been recognised as startups. The State/Union Territory (UT)-wise details of entities recognised as startups by DPIIT as on 31st December 2025, is placed as **Annexure-I**.
- (b): As on 31st December 2025, of the total entities recognised as startups, 99,687 entities (i.e. approximately 48%) have at least one-woman director/partner. The State/UT-wise details of entities recognised as startups with at least one-woman director/partner are placed as **Annexure-II**.

(c) & (d): The data maintained under the Startup India initiative is inclusive. The Government has implemented various measures/schemes across the country to promote entrepreneurship among women and marginalized communities. Details of such initiatives are placed as **Annexure-III**.

(e): Under Startup India initiative, the Government is implementing three flagship Schemes, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS), and Credit Guarantee Scheme for Startups (CGSS) to provide funding opportunities and support startups across sectors at various stages of their business cycle.

FFS has been established to catalyze venture capital investments and is operationalized by Small Industries Development Bank of India (SIDBI), which provides capital to Securities and Exchange Board of India (SEBI)-registered Alternative Investment Funds (AIFs) which in turn invest in startups through equity and equity-linked instruments. The State/UT-wise and year-wise details of funds invested in startups by supported AIFs under the Scheme, during the last five years viz., 2021, 2022, 2023, 2024, and 2025 are placed as **Annexure-IV**.

SISFS provides financial assistance to seed stage startups through incubators in the form of grants, convertible debentures or debt or debt-linked instruments. SISFS is implemented from 1st April 2021. The State/UT-wise and year-wise details of the funds approved to startups by incubators under the Scheme, during the last five years viz., 2021, 2022, 2023, 2024, and 2025 are placed as **Annexure- V**.

CGSS is implemented for enabling debt funding to startups through eligible financial institutions by guaranteeing upto a specified limit against credit instruments. CGSS is operationalized by the National Credit Guarantee Trustee Company (NCGTC) Limited and has been operationalized from 1st April 2023. The State/UT-wise and year-wise details of amount of loans guaranteed to startup borrowers under the Scheme, during the last three years viz., 2023, 2024, and 2025 are placed as **Annexure-VI**.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 588 FOR ANSWER ON 03.02.2026.**

The State/UT-wise number of entities which have been recognised as startups by DPIIT as on 31st December 2025 are as under:

State/UT	Number of entities recognised as startups
Andaman and Nicobar Islands	89
Andhra Pradesh	3887
Arunachal Pradesh	85
Assam	2014
Bihar	4565
Chandigarh	660
Chhattisgarh	2245
Dadra and Nagar Haveli and Daman and Diu	89
Delhi	19913
Goa	773
Gujarat	17691
Haryana	10745
Himachal Pradesh	762
Jammu & Kashmir	1397
Jharkhand	1945
Karnataka	21163
Kerala	8090
Ladakh	25
Lakshadweep	3
Madhya Pradesh	6819
Maharashtra	35992
Manipur	251
Meghalaya	89
Mizoram	62
Nagaland	114
Odisha	3589
Puducherry	218
Punjab	2306
Rajasthan	7491
Sikkim	18
Tamil Nadu	13780
Telangana	11434
Tripura	191
Uttar Pradesh	20163
Uttarakhand	1709
West Bengal	6768
Total	2,07,135

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 588 FOR ANSWER ON 03.02.2026.

The State/UT-wise number and percentage of entities recognised as startups that have at least one-woman director/partner, as on 31st December 2025, are as under:

State/UT	Number of entities recognised as startups that have at least one-woman director/partner	Approximate percentage of entities recognised as startups that have at least one-woman director/partner (of total entities recognized as startups)
Andaman and Nicobar Islands	38	43%
Andhra Pradesh	1903	49%
Arunachal Pradesh	38	45%
Assam	878	44%
Bihar	2090	46%
Chandigarh	310	47%
Chhattisgarh	965	43%
Dadra and Nagar Haveli and Daman and Diu	46	52%
Delhi	9782	49%
Goa	366	47%
Gujarat	7591	43%
Haryana	5302	49%
Himachal Pradesh	334	44%
Jammu & Kashmir	505	36%
Jharkhand	900	46%
Karnataka	10053	48%
Kerala	3281	41%
Ladakh	8	32%
Lakshadweep	1	33%
Madhya Pradesh	3246	48%
Maharashtra	17989	50%
Manipur	115	46%
Meghalaya	45	51%
Mizoram	23	37%
Nagaland	62	54%
Odisha	1796	50%
Puducherry	97	44%
Punjab	1155	50%
Rajasthan	3577	48%
Sikkim	7	39%
Tamil Nadu	6884	50%
Telangana	5776	51%
Tripura	77	40%
Uttar Pradesh	10171	50%
Uttarakhand	806	47%
West Bengal	3470	51%
Total	99,687	48%

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 588 FOR ANSWER ON 03.02.2026.

Details of various measures/schemes being implemented by the Government to support entrepreneurship among various marginalized communities and for women, are as under:

I. Key measures to promote entrepreneurship for the marginalized communities:

1. The Ministry of Micro, Small and Medium Enterprises (MSME) implements the National Scheduled Caste Scheduled Tribe Hub (NSSH) Scheme, that aims at capacity enhancement of SC/ST entrepreneurs and promotes entrepreneurship culture amongst the SC/ST population. The Scheme is empowering SC/ST population to participate in the public procurement process and fulfill the mandated target of procurement from SC/ST enterprises under Public Procurement Policy by the Ministries, Departments, and CPSEs. The Scheme is being implemented across the country.

Since inception of the Scheme, various interventions/sub-schemes have been introduced under NSSH in consultation with various stakeholders for capital subsidy, capacity building, enhancing competitiveness, and market linkage of the SC/ST entrepreneurs. These include Special Credit Linked Capital Subsidy Scheme, Capacity Building and Training Programs, Special Marketing Assistance Scheme (SMAS), Single Point Registration Scheme (SPRS), Reimbursement of Bank Loan Processing Fee, Reimbursement of Bank Charges on Performance Bank Guarantee, Reimbursement of Testing Fee, Reimbursement of Annual Membership fee of Export Promotion Council, Reimbursement of Annual Membership/Subscription Fee of Government Promoted e-Commerce Portals, and Top 50 NIRF Ranked Management Institution's Short-Term Training Program Fee Reimbursement Scheme.

2. The Ministry of Minority Affairs (MoMA) implements Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) Scheme which converges five erstwhile skilling schemes. The Scheme focuses on socio-economic empowerment of the six notified minority communities through skill development, entrepreneurship and leadership of minority women, and education support for school dropouts.
3. The Ministry of Skill Development and Entrepreneurship (MSDE) through Entrepreneurship Development Programmes (EDP) and Entrepreneurship and Skill Development Programmes (ESDP), has strengthened participants capabilities through focused interventions such as digital marketing, financial and credit linkages, market access, and industry connect. MSDE through its autonomous institutes, namely National Institute for Entrepreneurship and Small Business Development (NIESBUD) and Indian Institute of Entrepreneurship (IIE), is implementing the skilling and entrepreneurship component of Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyaan (PM JANMAN) – a scheme of Ministry of Tribal Affairs for upliftment of Particularly Vulnerable Tribal Groups (PVTGs). Further, PM Surya Ghar Muft Bijli Yojana aims to promote rooftop solar adoption, empower entrepreneurs, and create sustainable livelihood opportunities, and IIE is establishing, developing and managing Entrepreneurship Development Centres (EDC) and Incubation Centers (ICs) in North East Region's Educational Institutions.

4. Under the Ministry of Social Justice and Empowerment (MoSJE), the Venture Capital Fund for Scheduled Castes (VCF-SC) and the Venture Capital Fund for Backward Classes (VCF-BC) schemes have been formulated to support entrepreneurship among persons belonging to Scheduled Castes (SCs) and Backward Classes, including women entrepreneurs from these communities. The schemes are being implemented through IFCI Venture Capital Ltd. the designated implementing agency/Fund Manager.

The Ministry has also launched the Ambedkar Social Innovation and Incubation Mission (ASIIM) under the VCF-SC, that aims to promote innovation and entrepreneurship among Scheduled Caste youth by providing incubation, mentoring and equity support through recognised Technology Business Incubators, to help convert innovative ideas into viable enterprises.

IFCI Venture Capital Funds Ltd, has also introduced the online mentorship program in which Industry experts provide handholding support, guidance to the aspirants SC entrepreneurs through the mentorship portal i.e. aye-mentor.in. The portal is operational across the country including all States and UTs.

5. Under the Department of Financial Services, the Stand-Up India Scheme (SUPI) was launched on 05.04.2016 and was valid/ operational till March 2025. The objective of the Scheme was to facilitate loans from Scheduled Commercial Banks (SCBs) of value between Rs. 10 lakh and Rs.1 crore to at least one Scheduled Caste (SC) or Scheduled Tribe (ST) borrower and one-Woman borrower per Bank branch for setting up greenfield enterprise in manufacturing, services or trading sector, including activities allied to agriculture.
6. Under Startup India initiative, the flagship funding schemes, (FFS, SISFS, and CGSS), States' Startup Ranking Framework exercise, National Startup Awards, events such as Innovation Week and Startup Mahakumbh, and activities to encourage corporates to support startups by way of mentorship, access to infrastructure, sharing resources and knowledge, assistance in market linkages, investor connect along with various district outreach programs are undertaken to encourage grassroots innovation and setting up of startups across the country by entrepreneurs.

II. Key measures to support women-led startups

1. Women-led startups are incentivized under the flagship schemes of Fund of Funds for Startups (FFS) and Credit Guarantee Scheme for Startups (CGSS).
2. Capacity building programs such as the Women Capacity Development Programme (WING), Virtual Incubation Programs, Startup Learning Program for Women in Technology, Accelerating Women Entrepreneurs Program support women-led startups and women entrepreneurs in their startup journey.
3. Outreach and awareness measures include a dedicated webpage on Startup India Hub portal detailing Government measures, ASCEND Startup Workshop Series and Women for Startups Workshops, SuperStree Podcast, Women for Startups: State Workshops, platforms to connect women entrepreneurs with investors, and information dissemination on print media and social media platforms to reach women-led startups and entrepreneurs across the country.
4. Women-led startups and entrepreneurs are also recognised for their progress and achievements through measures and initiatives such as interaction of women entrepreneurs with the Hon'ble President of India, specific provisions in the States'

Startup Ranking exercise to encourage support for women-led startups in States/UTs, special category for women-led startups in National Startup Awards (NSA).

5. Apart from the above measures and measures detailed in Part I. of the Annexure, other Ministries and Departments have also implemented programmes and initiatives to support women entrepreneurship and capacity building. MSDE in collaboration with the Women Entrepreneurship Platform of NITI Aayog, launched the Swavalambini- a Women Entrepreneurship Programme. The programme aims to cultivate an entrepreneurial mindset among female students. Furthermore, Swavalambini aims to recognise and reward successful women entrepreneurs emerging from the programme through the Award to Rewards Initiative of Women Entrepreneurship Platform of NITI Aayog. The Women Leadership and Entrepreneurship component under the PM VIKAS Scheme of MoMA aims to provide handholding to minority women trained in leadership and basic entrepreneurship. Further, it intends to select aspiring women entrepreneurs, from amongst those trained, to become Business Mentors (to be known as 'Biz Sakhis/ Udyami Mitras' in the scheme) and promote establishment of individual or group enterprises for the same.

ANNEXURE-IV

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 588 FOR ANSWER ON 03.02.2026.

The State/UT-wise and year-wise details of amount invested in startups by AIFs supported under the FFS, during the last five years viz., 2021, 2022, 2023, 2024 and 2025 are as under:

<i>(in Rs. crore)</i>					
State/UT	2021	2022	2023	2024	2025
Andhra Pradesh	0.0	0.0	11.3	24.4	0.0
Arunachal Pradesh	0.8	0.0	0.0	0.5	0.0
Assam	14.4	9.3	1.5	13.0	0.1
Bihar	18.5	9.5	58.0	0.0	52.4
Chandigarh	0.0	0.4	11.0	0.2	9.7
Chhattisgarh	0.0	0.0	4.2	50.0	12.0
Delhi	610.3	998.9	500.0	327.8	808.0
Goa	0.0	0.0	123.9	0.0	0.0
Gujarat	47.0	299.8	198.2	141.0	94.9
Haryana	275.7	502.7	314.5	501.8	148.8
Jammu & Kashmir	0.0	0.0	0.0	50.0	0.0
Jharkhand	0.0	0.0	0.0	7.2	24.0
Karnataka	927.5	1957.9	880.3	1112.9	1340.0
Kerala	121.7	7.1	52.5	47.0	121.5
Madhya Pradesh	61.2	60.3	4.4	0.0	7.3
Maharashtra	952.8	1520.8	710.9	818.6	972.6
Manipur	1.3	5.0	0.0	0.0	0.0
Meghalaya	0.0	1.1	0.0	0.0	0.0
Nagaland	0.0	0.0	0.0	0.7	0.0
Odisha	2.5	0.0	8.0	3.0	51.5
Puducherry	0.0	0.0	0.8	0.0	5.0
Punjab	12.3	0.0	0.1	60.5	0.0
Rajasthan	80.8	5.1	92.0	87.4	69.3
Tamil Nadu	161.3	344.4	122.7	300.5	144.8
Telangana	69.5	112.8	169.3	70.6	150.9
Tripura	0.2	0.1	0.0	0.8	0.0
Uttar Pradesh	105.1	124.4	18.8	184.1	245.0
Uttarakhand	0.0	0.0	0.1	7.2	0.0
West Bengal	28.2	13.8	9.6	0.0	13.8
Total	3491	5973.4	3292	3809.2	4271.6

ANNEXURE-V

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 588 FOR ANSWER ON 03.02.2026.

The State/UT-wise and year-wise details of funds approved to startups by incubators under the SISFS, during the last five years viz., 2021, 2022, 2023, 2024, and 2025 are as under:

(in Rs. crore)

State/UT	2021	2022	2023	2024	2025
Andaman and Nicobar Islands	-	-	0.040	-	-
Andhra Pradesh	-	1.430	4.380	3.365	3.030
Arunachal Pradesh	-	0.200	-	-	0.100
Assam	0.400	1.670	1.921	1.330	1.309
Bihar	0.100	1.810	4.780	1.530	0.555
Chandigarh	-	0.450	2.200	0.200	0.040
Chhattisgarh	0.100	0.320	0.860	0.795	0.591
Delhi	2.540	5.905	13.185	12.670	7.835
Goa	0.700	0.850	0.380	0.780	0.570
Gujarat	1.500	7.835	14.911	10.940	6.725
Haryana	0.330	4.725	7.535	8.375	7.090
Himachal Pradesh	0.100	0.250	1.890	0.700	0.440
Jammu & Kashmir	-	0.100	0.330	1.420	0.800
Jharkhand	0.650	0.300	0.550	1.525	0.670
Karnataka	6.490	23.410	23.948	20.512	15.860
Kerala	0.726	3.780	3.030	2.670	3.600
Madhya Pradesh	0.500	6.543	4.210	5.978	3.654
Maharashtra	3.950	17.780	37.565	27.670	18.115
Manipur	-	0.250	0.050	-	0.000
Meghalaya	-	0.200	-	0.040	0.100
Mizoram	-	-	0.400	0.750	-
Nagaland	-	0.250	1.140	2.580	1.000
Odisha	0.100	2.300	4.682	4.369	3.615
Puducherry	-	0.766	0.200	-	-
Punjab	-	0.220	2.796	4.020	1.450
Rajasthan	0.705	3.685	7.480	6.555	3.515
Sikkim	-	0.200	-	-	-
Tamil Nadu	3.425	8.291	13.638	19.376	10.140
Telangana	1.350	10.650	11.670	10.950	7.992
Uttar Pradesh	3.155	5.453	10.010	12.188	7.710
Uttarakhand	-	1.250	0.750	1.630	1.150
West Bengal	0.765	1.160	1.550	2.915	1.744
Total	27.59	112.03	176.08	165.83	109.40

ANNEXURE-VI**ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 588 FOR ANSWER ON 03.02.2026.**

The State/UT-wise and year-wise details of amount of loans guaranteed to startup borrowers under the CGSS during the last three years viz. 2023, 2024 and 2025 are as under:

(in Rs. crore)

State/UT	2023	2024	2025
Andhra Pradesh	5.30	9.70	2.00
Assam	0.00	2.52	11.45
Bihar	0.00	0.28	0.00
Chandigarh	0.00	0.15	0.00
Chhattisgarh	0.00	0.00	0.65
Delhi	25.65	25.96	3.80
Gujarat	6.50	3.00	30.27
Haryana	25.25	58.17	37.27
Jammu & Kashmir	10.00	4.35	5.00
Karnataka	30.16	37.18	29.18
Kerala	4.50	24.50	3.00
Madhya Pradesh	8.80	1.00	1.00
Maharashtra	59.75	64.99	45.53
Odisha	0.00	0.00	4.50
Rajasthan	11.80	20.50	0.60
Tamil Nadu	8.65	62.00	13.95
Telangana	0.30	5.17	0.00
Uttar Pradesh	18.12	20.86	13.13
Uttarakhand	0.00	10.00	0.00
West Bengal	6	30.75	5
Total	220.78	381.08	206.33
